GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.1251

TO BE ANSWERED ON MONDAY, JULY 25TH 2022/ SRAVANA 3, 1944 (SAKA) COLLECTION OF EXCISE DUTY

1251. SHRI ADHIKARI DEEPAK (DEV):

Will the Minister of FINANCE be pleased to state:

- (a) the details of total amount collected from excise duty from the oil companies during the last five years, year wise; and
- (b) the percentage of share of excise duty given to the States along with the details of amount, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) the details of total excise duty collected on petroleum products during the past five years are given below:

(In rs. Crore)

					()
Year	2017-18	2018-19	2019-20	2020-21	2021-22
Total excise duty	2,29,716	2,14,369	2,23,057	3,72,970	3,63,305
collected	2,29,710	2,14,309	2,23,037	3,72,970	3,03,303

(b) During the year 2021-22, as per accepted recommendations of the Fifteenth Finance Commission, the States' share was fixed at 41% of the net proceeds of shareable Central Taxes/ Duties. The details of net Excise duty shared with the states for the year 2021-22 is as below:

(in rs. Crores)

State	Share of Excise Duty released	State	Share of Excise Duty released
Andhra Pradesh	1610.24	Manipur	192.20
Arunachal Pradesh	350.06	Meghalaya	198.34
Assam	1156.10	Mizoram	127.21
Bihar	3868.86	Nagaland	144.33
Chhattisgarh	1009.06	Odisha	1718.85
Goa	110.27	Punjab	557.39
Gujarat	1229.22	Rajasthan	2097.63
Haryana	390.43	Sikkim	104.33
Himachal Pradesh	265.82	Tamil Nadu	1753.77
Jharkhand	1088.91	Telangana	898.91
Karnataka	1539.33	Tripura	207.40
Kerala	898.09	Uttar Pradesh	6692.67
Madhya Pradesh	2647.08	Uttarakhand	337.81
Maharashtra	2057.21	West Bengal	2715.42
